

INDIAN CO-OPERATIVE CONGRESS

4947. SHRI D. N. PATODIA :
SHRI JOGESHWAR YADAV :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Fifth Indian Co-operative Congress was held recently in New Delhi;

(b) the subjects discussed at the meeting;

(c) the decisions taken by the Congress; and

(d) Government's reaction in regard to their recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY) : (a) Yes, Sir.

(b) The following subjects were discussed :—

- (i) Cooperative Movement and Self-Regulation;
- (ii) Farm Credit through Cooperatives;
- (iii) Cooperative Marketing and Processing;
- (iv) Consumer Cooperatives;
- (v) Industrial Cooperatives;
- (vi) Urban Credit, Housing and Insurance Cooperatives.

(c) These are awaited from the National Cooperative Union of India who convened the Congress.

(d) The recommendations of the Congress when received will be considered by the Government.

ALLOTMENT OF PLOTS TO REPATRIATES FROM BURMA

4948. SHRI ONKAR LAL BERWA :
Will the Minister of LABOUR AND REHABILITATION be pleased to state :—

(a) whether it is a fact that the Delhi Administration had invited applications on the prescribed forms from the Burma refugees for the allotment of plots/land to them;

(b) whether the Delhi Administration have persuaded the Delhi Development Authority to release some plots/land for the repatriates from Burma for residential/Commercial purposes;

(c) if so, when the Delhi Administration propose to allot these plots to the repatriates from Burma; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) No, Sir. However, 3 applications have been received by Delhi Administration.

(b) to (d). 61 residential plots in the Wazirpur Residential Scheme, Phase II, of the Delhi Development Authority, have been reserved for allotment to the Repatriates from Burma. The applications for allotment of these plots will be invited shortly.

KALKAJI COLONY

4949. SHRI ONKAR LAL BERWA :
Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Municipal Corporation of Delhi have called tenders for the allotment of shops in Kalkaji Colony to the repatriates from Burma;

(b) whether any time-limit has been prescribed for the completion and allotment of these shops;

(c) if so, when these will be allotted to the refugees from Burma; and

(d) if not, the reasons for not awarding the construction work ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN) : (a) No, Sir.

(b) and (c). Do not arise.